

Name of the Corporate Debtor: Padmadevi Sugars Limited (IN LIQUIDATION) CIN : U15421TN1999P-CO29913
Date of commencement of CIRP: 13th October 2018, Date of commencement of Liquidation: 20th April 2021
LIST OF STAKEHOLDERS as on 08th May 2025, NCLT taken on record date: 03rd June 2025

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBC (Liquidation Process) Regulations, 2016

Annexure A- List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

SINO	Name of the Creditor	Details of Claim Received			Details of Claim Admitted				Amount of		Amount of claim not		Remarks, if any
		Date of Receipt	Amount claimed	Amount of Claim admitted	Nature of Claim	Amount Covered by Security Interest	Amount Covered by Guarantee	Whether Related Party?	% of Voting Share in SCC	Contingent Claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	
1	SRINIDHI FINANCE PRIVATE LIMITED		27,02,02,397	27,02,02,397	Unsecured	-	-	-	3.21%	-	-	-	Note 1
2	E. SHANNUGAM		9,52,78,466	9,52,78,466	Unsecured	-	-	-	0.00%	-	-	-	Note 2
	Total		36,54,80,863	36,54,80,863		-	-	-	3.21%	-	-	0	

Amount in Rs.

Notes:

1. Pursuant to the Order dated 30th Aug 2019 in MA/699/2018, the claimant will have the right to vote in the SCC Meeting.
2. Pursuant to the Order dated 30th Aug 2019 in MA/699/2018, the claimant will not have the right to vote in the SCC Meeting.

FOR PADMADEVI SUGARS LIMITED



S. Rajendran
Liqudator
Regn. No. IBB/PA-002/P-N00098/2017-18/10241